

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1810.
TO BE ANSWERED ON FRIDAY, THE 04TH AUGUST, 2023.**

ASSISTANCE UNDER STARTUP INDIA SCHEME

1810. Shri Abdul Wahab:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of Startups that registered under Startup India scheme;
- (b) the details of Startups that applied for seed fund grant, loans and other financial assistance in the last five years, State-wise;
- (c) the details of funds disbursed to various Startups as grants, loan, and other financial schemes with name of the Startup in the last five years, State-wise; and
- (d) the details of funds given to Startups at idea stage, product idea variation and scale up?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a):** In order to build a strong ecosystem for nurturing innovation, startups and encouraging private investments in the startup ecosystem of the country, the Government launched the Startup India initiative on 16th January 2016.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognised as 'startups' under Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). Since the launch of the Startup India initiative in 2016, DPIIT has recognised 98,119 entities as startups as on 30th April 2023.

- (b) to (d):** Under the Startup India initiative, to provide capital at various stages of the business cycle of a startup such as ideation, product idea variation, growth, and scale-up, the Government is implementing the Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and the Credit Guarantee Scheme for Startups (CGSS). These Schemes are implemented on a pan-India basis.

SISFS provides funding in form of grant or debt for startups in early stages of their growth, FFS mobilizes private equity capital for startups across stages and CGSS promotes collateral free debt funding for startups with stable revenue stream. Under these Schemes, the funds are not directly disbursed by the Government to startups but through ecosystem stakeholders such as incubators as per the guidelines of the respective Schemes.

The Startup India Seed Fund Scheme has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Experts Advisory Committee (EAC), under SISFS, evaluates and selects incubators for allocation of funds under the Scheme. The approved incubators select startups in accordance with the guidelines of the Scheme.

SISFS is implemented from 1st April 2021. The State/UT-wise details of the support provided to eligible startups by the approved incubators under SISFS in 2021 and 2022 is placed as **Annexure-I**.

The Fund of Funds for Startups Scheme was approved and established in 2016 with a corpus of Rs 10,000 crore. The Scheme is operationalized by Small Industries Development Bank of India (SIDBI) which provides capital to SEBI-registered Alternative Investment Funds (AIFs) who in turn invest in startups. AIFs supported under FFS are required to invest at least 2 times of the amount committed under FFS in startups.

The State/UT-wise details of the support provided to eligible startups by AIFs under FFS over the past five years viz. 2018, 2019, 2020, 2021 and 2022 is placed as **Annexure-II**.

Credit Guarantee Scheme for Startups (CGSS) is implemented for providing credit guarantees to loans extended by Scheduled Commercial Banks, Non-Banking Financial Companies and Securities and SEBI registered AIFs. It provides credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible DPIIT recognised startups. CGSS is operated by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been recently operationalized from 1st April 2023.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1810 FOR ANSWER ON 04.08.2023.

The State/UT-wise details of the support provided to eligible startups by the approved incubators under SISFS in 2021 and 2022

S. No	State/UT	Total number of startups approved by the incubators	Total amount approved to the selected incubators (in Rs. Crore)
1	Andhra Pradesh	7	4.2
2	Arunachal Pradesh	1	0
3	Assam	10	2.1
4	Bihar	10	10.5
5	Chandigarh	4	0
6	Chhattisgarh	4	1.05
7	Delhi	37	16.8
8	Goa	13	12.39
9	Gujarat	49	68.25
10	Haryana	32	7.35
11	Himachal Pradesh	3	8.4
12	Jammu and Kashmir	1	0
13	Jharkhand	4	0
14	Karnataka	127	57.23
15	Kerala	26	18.9
16	Madhya Pradesh	39	12.6
17	Maharashtra	109	83.48
18	Manipur	2	0
19	Meghalaya	1	0
20	Nagaland	1	0
21	Odisha	13	23.1
22	Puducherry	5	8.4
23	Punjab	4	13.65
24	Rajasthan	19	35.18
25	Sikkim	2	3.15
26	Tamil Nadu	56	49.35
27	Telangana	50	41.95
28	Uttar Pradesh	46	31.5
29	Uttarakhand	6	10.5
30	West Bengal	14	5.25
	Total	695	525.27

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1810 FOR ANSWER ON 04.08.2023.

The State/UT-wise details of the support provided to eligible startups by AIFs under FFS over the past five years viz. 2018, 2019, 2020, 2021 and 2022

S. No.	State/UT	Total number of startups selected by supported AIFs	Total amount invested in the startups by supported AIFs (in Rs. Crore)
1	Arunachal Pradesh	1	0.9
2	Assam	14	26.47
3	Bihar	3	85.68
4	Chandigarh	1	0.35
5	Chhattisgarh	1	4.23
6	Delhi	129	2231.5
7	Gujarat	15	349.96
8	Haryana	54	1085.41
9	Karnataka	213	4592.13
10	Kerala	13	158.15
11	Madhya Pradesh	15	167.4
12	Maharashtra	159	3418.93
13	Manipur	6	6.7
14	Meghalaya	3	1.05
15	Odisha	2	3.31
16	Puducherry	1	0.75
17	Punjab	1	26.85
18	Rajasthan	10	136.44
19	Tamil Nadu	28	825.16
20	Telangana	18	276.47
21	Tripura	1	0.25
22	Uttar Pradesh	21	320.52
23	Uttarakhand	1	0.22
24	West Bengal	8	114.08
	Total	718	13,832.91
